

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)

CP-66/(ND)/2017

In the matter of :

Lalit Khosla & Ors.

..PETITIONER

Vs.

SRS Banquets & Resorts & Ors.

.RESPONDENT

SECTION :

Under Section 241 to 244

Order delivered on 17.11.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN
Hon'ble Member (Technical)

For the Petitioner : Mr. Rakesh Kumar & Mr. P.K. Sachdeva,
Advocates.

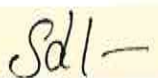
For the Respondent :-

ORDER

Learned Counsel for the petitioner is present. Ld. Counsel for the petitioner is directed to file the Master Data of the respondent in order to ascertain the registered office address of the respondent Company. For this purpose, a week's time is granted.

Post the matter on 1st Dec, 2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
17.11.2017